

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) With a view to upgrading quality of teaching in higher educational institutions in the country, the Ministry is implementing a Central Sector Scheme Pandit Madan Mohan Malaviya National Mission on Teachers and Teaching (PMMMNMTT) which aims at addressing comprehensively all issues related to teachers, teaching, teacher preparation, professional development, curriculum design, and developing assessment and evaluation methodology, research in developing effective pedagogy. The scheme addresses current and urgent issues such as supply of qualified teachers, attracting talent into teaching profession and raising the quality of teaching in schools and colleges. The scheme is envisaged to pursue long-term goals of building a strong professional cadre of teachers by setting performance standards and creating top class institutional facilities for innovative teaching and professional development of teachers.

The Ministry is also implementing Annual Refresher Programme in Teaching (ARPIT), a major and unique initiative of online professional development of higher education faculty using the MOOCs platform SWAYAM. For implementing ARPIT, discipline-specific institutions have been identified and notified as National Resource Centres (NRCs), which are tasked to prepare online training material with focus on latest developments in the discipline, new and emerging trends, pedagogical improvements and methodologies for transacting revised curriculum.

(c) and (d) Existing Central, State and Deemed to be Universities/Educational Institutions are approved as centres under the various components of the scheme and teachers in private institutions can also participate in various capacity building programmes. Faculty in private institutions can also undergo the online refresher programmes and the faculty Induction programmes.

Increasing GER for females

1467. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Gross Enrolment Ratio (GER) for females in the country is 23.5 per cent;

(b) if so, the details thereof;

(c) whether Government has fixed any target to increase the GER for females upto 30 per cent in coming years;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) As per All India Survey on Higher Education, 2017-18, the Gross Enrolment Ratio for female is 25.4 per cent.

(c) to (e) The 12th Year Plan Document has fixed overall target of 30 per cent Gross Enrolment Ratio by 2020-21. However, no specific target has been fixed for female Gross Enrolment Ratio.

Drinking water and toilets in schools

1468. DR. KANWAR DEEP SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of schools including Kendriya Vidyalayas and Navodaya Vidyalayas in the country lacking safe drinking water and toilets for boys and girls, State/UT-wise;

(b) whether clean drinking water and toilet facilities are not available in some schools including Kendriya Vidyalayas in Punjab, Jharkhand, West Bengal and if so, the details thereof;

(c) the steps taken/being taken by Government in this regard; and

(d) by when such facilities are likely to be provided in all the schools including Kendriya Vidyalayas?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (d) Unified District Information System for Education (U-DISE) collects data on various indicators on school education. As per U-DISE data collected for academic year 2017-18, State/UT-wise number of Government schools lacking drinking water and toilets for boys and girls across the country is given in the Statement (*See below*). All Kendriya Vidyalayas (KVs) and Jawahar Navodaya Vidyalayas (JNVs) across the country have safe drinking water and clean toilets for boys and girls.

Education is in the concurrent list of the constitution and majority of the schools come under the jurisdiction of respective States and UTs, which are the appropriate Government under the Right of Children to Free and Compulsory Education (RTE) Act, 2009.